

to take Bangla Desh Refugees to Central Camps in Bihar, Madhya Pradesh, Assam and Uttar Pradesh from Calcutta ;

(b) if so, the number of refugees carried by these trains and other modes of transport to these camps ;

(c) the arrangements made to look after them ; and

(d) the total number of refugees proposed to be moved to Central Camps in these States ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes, Sir. Arrangements for running special trains for the movement of refugees from West Bengal to Central Camps in Bihar, Madhya Pradesh and Uttar Pradesh and to the interior of West Bengal are being made. Similarly, special trains are being arranged for movement of refugees from Tripura to Central Camps in Assam.

(b) About 2.60 lakh refugees from East Bengal have been moved to Central Camps in the States of Bihar, Madhya Pradesh and Uttar Pradesh.

(c) The refugees in the Central Camps are provided with shelter, food, medical facilities and other relief aids such as, clothing, blankets etc.

(d) According to original plans, it was proposed to move about 7 lakh refugees from East Bengal to Central Camps proposed to be set up in the States of Bihar, Madhya Pradesh and Uttar Pradesh.

Indian Delegation for Asian Regional Conference

2596. SHRI INDRAJIT GUPTA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the labour representatives of the Indian delegation to participate in the forthcoming Seventh Asian Regional Conference of the International Labour Organisation at Teheran have already been selected ;

(b) if so, the names of the persons selected ; and

(c) the criterion adopted in selecting the representatives ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) No, Sir.

(b) and (c). Do not arise.

Suggestions made by Trade Union Organisations for Workers Participation in Management of Public Sector Undertakings

2597. SHRI INDRAJIT GUPTA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Central Trade Union Organisations have made any suggestions regarding the scheme for Workers Participation in Boards of Management of Public Sector Undertakings; and

(b) if so, the suggestions made ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). The views of some of the Central Trade Union Organisations would appear to be that the workers' participation should be at all levels of management from shop floor to Board of Management.

Dismissal of office-Bearers of I.B.M. Workers' Union, New Delhi

2598. SHRI M. K. KRISHNAN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have received any memorandum from the International Business Machines Workers' Union, New Delhi on the 23rd October, 1971 about the dismissal of its office-bearers by the management ;

(b) if so, the facts thereof ; and

(c) the action taken by Government to force the management to reinstate the victimised workers thereof ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c). A memorandum dated the 26th October (and not the 23rd